GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3728

TO BE ANSWERED ON THE 05TH APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

FUNCTIONAL RANK PROMOTION IN DELHI POLICE

3728 # SHRI SANJAY SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) reasons behind appointment of all 215 ACPs and 1381 Inspectors of Delhi Police on functional ranks instead of giving posting in last year's promotion;
- (b) whether it is a fact that the officers working on the post of ACP or Inspector from functional rank are not counted in any post, Constitutionally, if so, by when they would be posted permanently;
- (c) reason behind non-constitution of DPC for about last four years; and
- (d) the number of SHOs, Inspectors and Sub-Inspectors who have not been transferred even after completion of their prescribed tenure?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): 268 Inspectors and 1390 Sub-Inspectors have been assigned the Functional Rank of Assistant Commissioner of Police (ACP) and Inspector, respectively, to cope with emergent operational and field requirements of Delhi Police.
- (b): The Police personnel who have been given the functional rank of ACP and Inspector are counted against their substantive rank till they are given regular promotion against the sanctioned posts.

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(c): The DPC for regular promotion of Inspectors to the grade of ACP could not be held from vacancy year 2020 due to on-going court cases. Further, the Delhi Police has informed that the Departmental Promotion Committees (D.P.C) for promotions from the rank of Constable to Sub-Inspector are convened every year.

(d): Transfer/posting in Delhi Police are regulated administratively on the basis of suitability to respective posts as per the instructions laid down in this regard. To make the system transparent and objective for selection of SHOs, the process laid down is being followed.
